

DR. SAROJINI MAHISHI : The development of the wild life sanctuary and the bird sanctuary is entirely the responsibility of the State Government. Now that the hon. Member has referred to it, we shall request the State Government to enquire into the matter.

Security Arrangements for Former Ministers of West Bengal Government

*1652. **SHRI SAMAR GUHA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether many of the former Ministers of the United Front Government in West Bengal are provided with facilities for security measures ;

(b) whether security measures are also provided for them when they go on tours for their party purposes and to address public meetings under party banners ;

(c) if so, the names of the former Ministers for whom such security arrangements have been made and the nature of the security provided ;

(d) whether Government have arranged security measures for leader or other political parties also ;

(e) if so, the names of the political parties they belong to and their names ; and

(f) the reasons for providing such extraordinary security measures for the non-official personnel ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (f). Security arrangements have been made for a few political leaders, some of whom were Ministers in the former United Front Government. Such arrangements are made whenever in the judgement of those concerned with security matters, these are considered necessary. Such arrangements are reviewed from time to time and strengthened or otherwise modified according to prevail-

ing circumstances. It would, however, not be in the public interest either to disclose the names or the extent of the security arrangements made in each case.

SHRI SAMAR GUHA : The Government may not disclose the names or extent of security arrangements made in these cases but we find in the streets of Calcutta and around the houses of some people so many police vans moving about. Whenever Marxist Communists address public meetings or whenever they tour for political or party purposes, batches of police guards accompany them. I am very glad that Government has provided security arrangements for these ex-Ministers, particularly the ex-Marxist Communist Ministers, who are not victims of the wind that they had sown which has now turned into whirlwind and chaos. Government has very rightly extended their protective umbrella over them to save them from intimidation, terror, threat and probably, attacks on their lives, but taking advantage of the protective umbrella of Government these Marxist leaders, Sarvasbri Jyoti Basu, Promode Das Gupta and Hare Krishna Konar, day in and day out are showing their bloodshot eyes to the people of West Bengal. It is on record on paper. They are threatening other political elements of creating a blood-bath if anything went wrong against them.

AN HON. MEMBER : How is it relevant ?

SHRI SAMAR GUHA : It is very relevant. Taking advantage of the protective umbrella of the security arrangements made by Government, they do the same thing and threaten and intimidate others day by day saying that there will be a blood-bath. I want to know whether it is a fact that Sarvasbri Jyoti Basu and Promode Das Gupta openly threatened all the newspapermen that their men would teach them a lesson if they went on propagating against them. A few days back there was an attack by the CPI (M) people in Jadavpur. Revolvers and bombs have been discovered. May I know whether Government have extended their protective umbrella to the ex-ministers and some other leaders of the Marxist Communist Party for taking advantage of that protective umbrella of Government and for threatening newspa-

pers and other political parties as a result of which there have been incidents of violence and attacks on others ?

MR. SPEAKER : Thank-God, you have ended.

SHRI VIDYA CHARAN SHUKLA : Security arrangements are provided if in the opinion and judgment of those who are in charge of security arrangements it is necessary to provide such arrangements for public leaders, whether they belong to this party or to that. If that kind of necessity appears imminent, such arrangements are made. As to whether such arrangements encourage them to do all these activities that Professor Guha described I do not think that kind of an inference can be drawn from it. I think all hon. Members will agree that it is necessary that all political leaders, whether we agree with their views or not, should be provided enough security arrangements so that this tendency of threatening the movement or life of our political leaders is discouraged.

SHRI SAMAR GUPTA : It is a fact that Shri Ajoy Mukerjee, the former Chief Minister of West Bengal, made a public statement during the first week of April saying that two attempts were made on his life—one in Calcutta and the other while he was returning from Nadia ? Also is it a fact that during the first week of the month of May a two-column news item appeared in the daily *Basumati* in which it was stated that Shri Promodh Das Gupta had said in a meeting at Jalpaiguri that if Ajoy Babu went on slandering the CP (M) and if some members of the CP (M) took away Ajoy Babu from the world, what could be said. Has Government inquired into the allegations made by Ajoy Babu, if so, the result of that inquiry ?

SHRI VIDYA CHARAN SHUKLA : We have seen these reports and we have made arrangements accordingly.

श्री हुकम चन्द कछवाय : मंत्री महोदय ने एक प्रश्न के उत्तर में बताया है कि लोगों के नाम बताना जनहित में नहीं है। मैं जानना चाहता हूँ कि किन-किन मंत्रियों को यह आब-

दयक लगा कि हमारी जान खतरे में है और उन्होंने आप से सहायता की मांग की और प्रार्थना की कि हमारी सुरक्षा का प्रबन्ध होना चाहिये ? जिस प्रकार की सुरक्षा की व्यवस्था आपने बंगाल में की है, उसी प्रकार की व्यवस्था का आप दूसरे प्रदेशों में भी उन लोगों के लिए करेंगे जो अब मंत्री नहीं हैं और क्या वहाँ भी किन्हीं लोगों के लिए आपने सुरक्षा की व्यवस्था की है और यदि की है तो किन-किन प्रदेशों में और किन-किन लोगों के लिए ?

श्री विद्या चरण शुक्ल : मैंने मूल प्रश्न के उत्तर में बताया है कि इसके बारे में निर्णय राज्य सरकारों को करना पड़ता है। राज्य सरकारों में भी जो इस तरह की सुरक्षा कार्रवाई करने के अधिकार हैं उन्हें पहले इस बात की परीक्षा करनी पड़ती है कि ऐसा कोई खतरा है या नहीं है। यदि उनकी जजमेंट में ऐसा कोई खतरा मौजूद हो तब फिर ऐसा इंतजाम वे करते हैं। जहाँ तक पश्चिमी बंगाल का सम्बन्ध है, वहाँ पर देखा गया कि कुछ व्यक्तियों के लिए इस तरह का इंतजाम करना आवश्यक है और उस तरह का इंतजाम किया गया। यदि दूसरी राज्य सरकारों को भी ऐसा लगा कि पिछले कुछ मंत्रियों के लिए इस तरह की सुरक्षा का इंतजाम करना आवश्यक है, तो वहाँ भी इंतजाम किया जाता है।

श्री हुकम चन्द कछवाय : मंत्रियों ने मांग की है तब आपने सहायता दी है या आपने जबर्दस्ती सहायता उन पर थोपी है। मंत्रियों के नाम क्या है ?

श्री विद्या चरण शुक्ल : उत्तर साफ है कि हम लोग अपनी तरफ से परीक्षा करके निर्णय लेते हैं। मांग करने की आवश्यकता नहीं पड़ती है।

श्री हुकम चन्द कछवाय : मेरा प्रश्न भी साफ था जिसका उत्तर नहीं आया है। उत्तर

से मैं सन्तुष्ट नहीं हूँ। मंत्री महोदय टालमटोल कर रहे हैं। उत्तर साफ़ दिलवाइये।

श्री विद्या चरण शुक्ल : जहाँ तक मेरी अभी सूचना है किसी भी व्यक्ति ने पश्चिमी बंगाल में इस तरह की सहायता की माँग नहीं की है।

श्री हृषिकेश चन्द कछवाय : जबर्दस्ती घोषी है ?

SHRI J. M. BISWAS : In reply of this Question, the hon. Minister has said that the names of the ex-Ministers of the U.F. Government who are offered security arrangements cannot be disclosed in the public interest. It came out in the press that some of the ex-Ministers of the U.F. Government who were offered security arrangements refused to take any security arrangement. That came out in the press and the names were also mentioned. I want to know from the hon. Minister who are those ex-Ministers of the U.F. Government who refused to take any security arrangement offered to them. I think, the hon. Minister will have no objection to announce their names because all this came out in the press. I only want to verify whether it is a fact that some ex-Ministers of the U.F. Government refused to take any security arrangement offered to them and, if so, who are they and what parties they belong to.

SHRI VIDYA CHARAN SHUKLA : As far as I am aware at present, I do not know the names of any of the ex-Ministers who refused to take security arrangements. Even if it was a fact, we would not have divulged this information because it would easily become known who has the security arrangement and who has not any security arrangement. That would frustrate the very purpose of making security arrangements.

SHRI J. M. BISWAS : It came out in the press.

SHRI VIDYA CHARAN SHUKLA : That may be a conjecture. What can I do ?

SHRI HEM BARUA : Is it a fact that a Member of this House, Shri Jyotirmoy Basu, asked West Bengal Government for police protection while coming to Delhi and, if so, whether police protection was given to him and what were the reasons advanced by him for asking police protection for him ?

MR. SPEAKER : This is about ex-Ministers.

SHRI HEM BARUA : For political leaders also.

SHRI VIDYA CHARAN SHUKLA : I am not at present aware of it.

SHRI HEM BARUA : This was reported in the *Amrit Bazar Patrika* of Calcutta.

SHRI VIDYA CHARAN SHUKLA : I will find out. I am not aware of it.

श्री जनेश्वर मिश्र : अभी मंत्री जी ने बताया है कि राज नेताओं और राज पुरुषों के सामान्य जीवन पर अगर खतरा आएगा तो उनकी हिफाजत की ये कोशिश करेंगे। सब से ज्यादा खतरा जब लोगों की जिन्दगी पर होता है। क्या मंत्री महोदय सदन को आश्वासन देंगे कि किसी भी राज पुरुष की जिन्दगी पर खतरे के नाम पर जो हिफाजत का खर्चा होता है वह बड़े से बड़े जज पर होने वाले खर्चों से ज्यादा नहीं बढ़ पाएगा, उससे आगे नहीं जाएगा, फिर चाहे वह प्रधान मंत्री हो या राष्ट्रपति हो या बंगाल का कोई मंत्री हो ?

SHRI VIDYA CHARAN SHUKLA : I do not know what that the hon. Member wants to know.

श्री जनेश्वर मिश्र : किसी भी राज नेता हिफाजत के लिए आप इतना खर्चा नहीं करेंगे जितना कि जज की जिन्दगी के लिए करते हैं, क्या आप यह आश्वासन देंगे ? जज डाकु को

सजा देता है, उसको फांसी तक की सजा देता है। राज नेता ऐसा नहीं करता है। सब से ज्यादा सुखतरा जज की जान को होता है। जितना खर्चा उसकी हिफाजत पर होता है, उससे खर्चा आगे नहीं बढ़ना चाहिए, क्या आप यह आश्वासन देंगे ?

MR. SPEAKER : These are vague questions. It is a hypothetical question. Kindly avoid such questions.

श्री रवि राय : अब तो समझ गए हैं।

अध्यक्ष महोदय : आप तो अच्छी तरह से जानते हैं कि आश्वासन, सर्जिस, हिपोथेटिकल क्वेश्चन वगैरह सप्लीमेंटरीज में नहीं आ सकते हैं।

श्री जनेश्वर मिश्र : किसी भी जज पर सुरक्षा के नाम पर होने वाले खर्च से ज्यादा खर्चा सुरक्षा के नाम पर नहीं होगा, यह मैंने जानना चाहा है।

Appointment of Chief Secretary to Government of West Bengal

*1653. SHRI D. N. PATODIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the work of the administration of West Bengal has been seriously hampered because of the non-appointment of the Chief Secretary ;

(b) whether it is also a fact that the Centre has directed the State administration that the post should be filled immediately ; and

(c) if so, the causes of delay ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir. The post of Chief Secretary, West Bengal was never vacant. Shri M. M. Basu continued to be the Chief Secretary in addition to his duties as Adviser until April 22, 1970, when Shri Mullick relieved him,

(b) No, Sir.

(c) Does not arise.

SHRI D. N. PATODIA : Sir, the answer is clearly misleading. Immediately after the imposition of Presidential rule it was decided by the Central Government that Mr. Basu would be giving up the post of Chief Secretary and Mr. Mullick would take over that post. But in spite of those orders, the Governor never wished that Mr. Mullick should take over and as far as 35 days after the Presidential rule there was complete stagnancy in the administration when neither Mr. Basu nor Mr. Mullick could pass any order. I would like to know whether it is a fact that after the imposition of the President's rule orders were passed for appointment of Mr. Mullick as Chief Secretary and if so, what were the reasons for the delay in actual appointment, whether objections were raised by the Governor and what were those objections and how they were met.

SHRI VIDYA CHARAN SHUKLA : It is a fact that it took a little time after the imposition of the President's rule for a new incumbent to be appointed and therefore, I have indicated in my original answer that Mr. Basu was requested to continue in charge of Chief Secretary's post in addition to his duties as Adviser. There were some difficulties that the Governor expressed and it took a little time for these difficulties to be resolved and these difficulties have now been resolved and Mr. Mullick has taken charge of the post of Chief Secretary and he is functioning.

SHRI D. N. PATODIA : Is it a fact that recently the Cabinet Secretary visited West Bengal and is there going to be large scale change in the administrative set up including many changes in the officers ? If so, what are the reasons and what are the changes contemplated ?

SHRI VIDYA CHARAN SHUKLA : As the hon. Member knows, it is our responsibility to see that the administration of West Bengal is carried on in accordance with the wishes of the Parliament. Therefore, it is normal for either the Ministers in